# GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 5326 TO BE ANSWERED ON 28.3.2018

#### SCHEMES FOR STRENGTHENING OF MINORITY INSTITUTIONS

# 5326. DR. HEENA VIJAYKUMAR GAVIT: SHRI P.R. SUNDARAM: SHRI DHANANJAY MAHADIK: SHRIMATI SUPRIYA SULE: SHRI SATAV RAJEEV: DR. J. JAYAVARDHAN: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has formulated any schemes for strengthening of minority institutions in the country;
- (b) if so, the details thereof;
- (c) whether it is a fact that aid sanctioned for Minority Institutes has not been fully utilized by them;
- (d) if so, the details thereof;
- (e) the grants-in-aid sanctioned and released for these institutions during each of the last three years and the current year till date, State-wise; and
- (f) the steps being taken by the Government for proper utilisation of the said aid?

#### ANSWER

### MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) & (b) Maulana Azad Education Foundation (MAEF) is implementing the scheme namely "Grants-in-aid to Non-Governmental Organisation" (NGOs) for infrastructure development of minority institutions wherein Grants-in-Aid to NGOs are provided by MAEF for the following purposes:

- Construction / expansion of schools
- > Purchase of Science/Computer lab equipments / furniture
- Construction/Expansion of Vocational Training Centre/ITI/ Polytechnic
- Construction of hostel building
- Construction/expansion of D.Ed./B.Ed. college
- > Financial assistance for construction of toilets.

The detailed guidelines containing eligibility criteria, ceiling limits, application format etc is available on website of MAEF <u>www.maef.nic.in</u>.

(c) : No, Madam,

(d): Does not arise.

(e): The MAEF has sanctioned Grants-in-aid of Rs.20.73 crore to 165 NGOs and released an amount of Rs. 20.32 crore during the last three years i.e. 2014-15 to 2016-17 The State-wise / Year-wise details of Grants-in-aid sanctioned by MAEF are available on website of MAEF www.maef.nic.in. Grants-in-aid for the 2017-18 is yet to be sanctioned.

(f): The MAEF conducts physical inspection of each project through its empanelled Inspecting Authorities before releasing first/subsequent installments of grants-in-aid. The second/subsequent installment of grants-in-aid is released only after ensuring proper utilization of amount of grants already released.

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